



10th NATIONAL ADR COMPETITION FOR KELSA TROPHY

IN ASSOCIATION WITH

IQAC AND JUSTICE V R KRISHNA IYER

CHAIR ON ADR SYSTEMS

14th & 20th NOVEMBER 2024

GOVERNMENT LAW COLLEGE
THIRUVANANTHAPURAM

**NATIONAL COMPETITION ON ALTERNATIVE
DISPUTE RESOLUTION SYSTEMS**

□ -adrglctvpm@gmail.com

INVITATION

Government Law College, Thiruvananthapuram, Kerala, extends an invitation to your esteemed institution to participate in the 10th National ADR Competition for the KELSA Trophy, 2024. The competition will be held in a hybrid format, with the Preliminary Round being held online. At the same time, Semi-Finals, and Final Rounds will be conducted on campus in offline format. This event highlights the significance of Alternative Dispute Resolution (ADR) mechanisms and the power of dialogue and cooperation in building a society grounded in fairness, mutual understanding, and sustainable progress.



About the Institution

The Government Law College, Thiruvananthapuram, established in 1875, is one of the oldest institutions imparting legal education in India. Affiliated to the Faculty of Law of the University of Kerala, the college is supervised and controlled by the Government of Kerala.

The college conducts courses in LLM Degree of 2 years duration in 4 semesters with specialisation in Constitutional Law & Criminal Law, Criminology and Penology, International Law and LLB Degree course of 3-year duration in 6 semesters and LLB Degree course of 5-year duration in 10 semesters. Admission to each course is made through a common entrance examination conducted by the Commissioner for Entrance Examination, Govt. of Kerala.

With a well-experienced and eminent team of faculty, the college produces top scorers of the University every year. The College has a well-maintained Library and reading room to facilitate students.

PARTICIPATION AND ELIGIBILITY

The competition will be open to all Law Colleges and Law Departments students recognized by the Bar Council of India. The participation is limited to undergraduate students in law both in the 3-year and 5-year schemes undergoing regular courses. A college/department can send a team comprising three students, who have to deal with the role of the Claimant, the Respondent, and the Rapporteur.

REGISTRATION

Provisional registration shall be affected by registering on the Google form: <https://forms.gle/QHv2tZSQYNvB6das9> by **23rd October 2024**.

The selected teams shall report for verification at **7.30 p.m.** on **13th November 2024** through Google Meet. The preliminary rounds will be held online, and the semifinals and finals respectively will be held offline.

The teams selected for the semifinals must send their travel plans by **16th November 2024**. Their travelling expenses shall be borne by the respective institutions.

The teams shall report to the venue at **8.00 a.m.** on **20th November 2024**.

Accommodation shall be provided to the selected participants from **19th November 2024 at 6:00 p.m.** for 24 hours. Further accommodation details will be intimated accordingly.



SELECTION PROCEDURE

The teams shall be selected on a ***FIRST COME, FIRST SERVE BASIS***.

The maximum number of teams selected **SHALL BE LIMITED TO 20**.

A registration fee of **Rs. 1500/- (Rupees One Thousand Five Hundred only)** at the time of registration and transaction details are to be attached to the provided Google form.

<https://forms.gle/QHv2tZSOYNvB6das9>

**Bank A/c No. – 67152804535 (SBI, Vikas Bhayan)
IFSC – SBIN0070415**

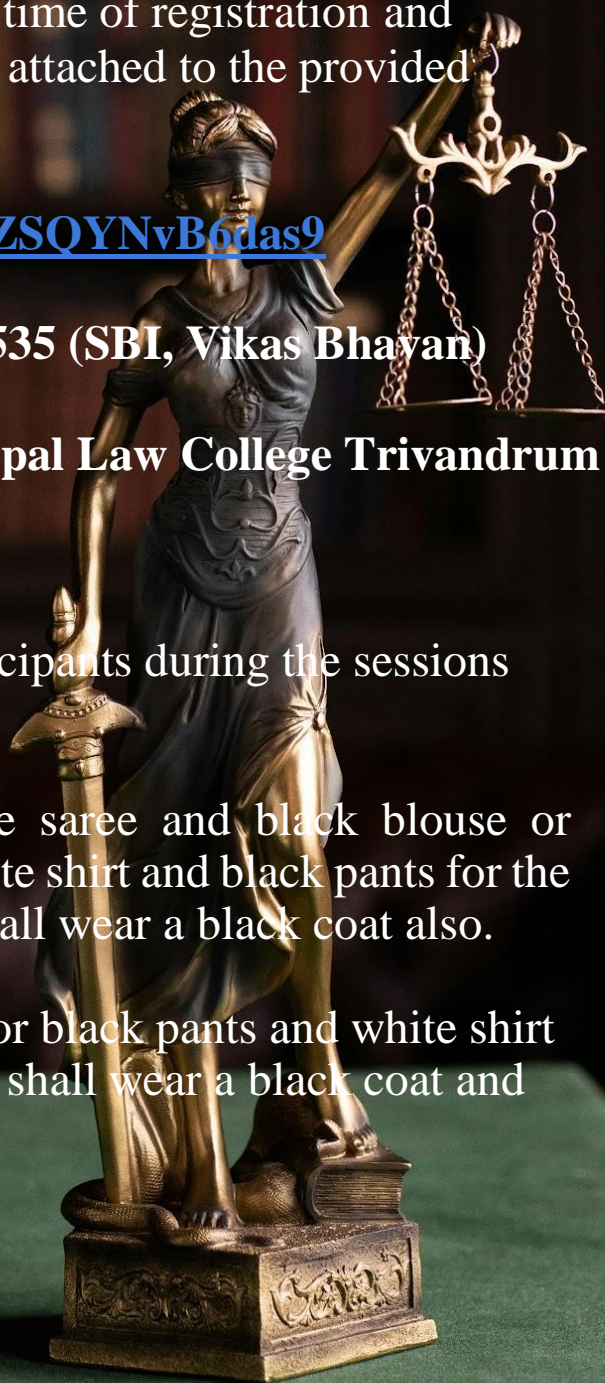
A/c Holder Name – Principal Law College Trivandrum

DRESS CODE

The dress code for the participants during the sessions shall be as follows:

Female participant: white saree and black blouse or white salwar kameez or white shirt and black pants for the speaker. The Rapporteur shall wear a black coat also.

Male participants: White or black pants and white shirt for speaker. The rapporteur shall wear a black coat and tie also.



COMPETITION RULES AND REGULATIONS

Anonymity of Participants

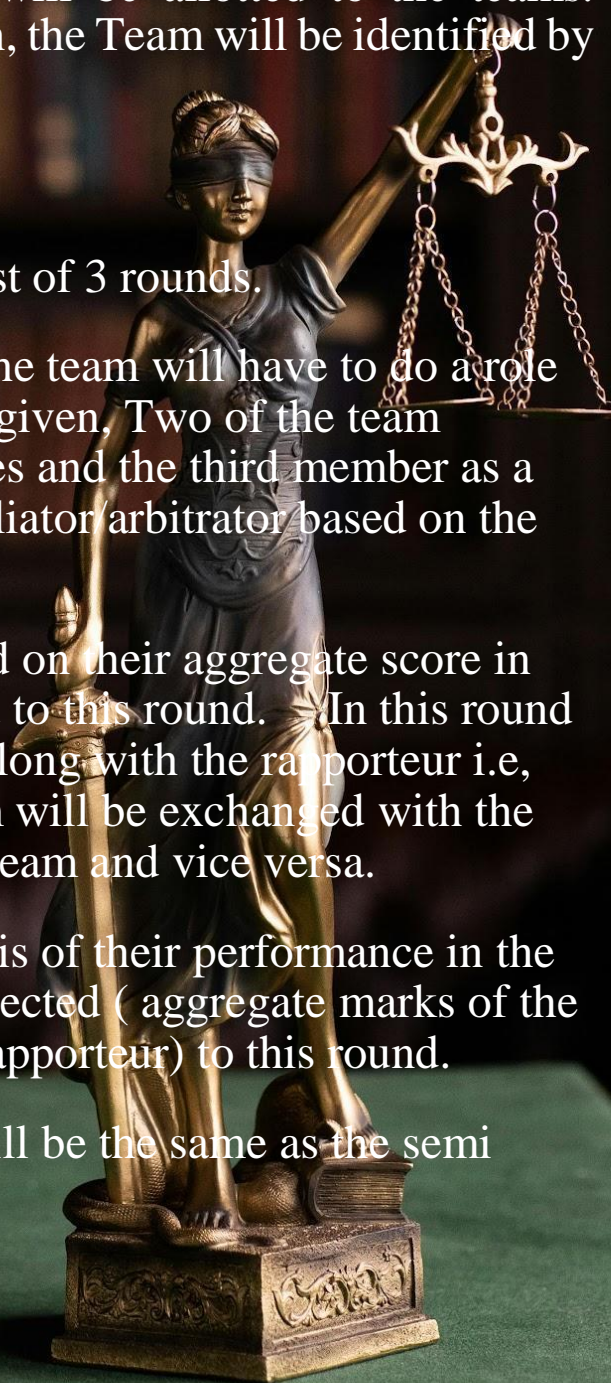
The Team shall not reveal their identity anywhere in the script or at the time of presentation. At the time of registration, a team code will be allotted to the teams. Throughout the competition, the Team will be identified by their respective codes.

Competition Procedure

The competition shall consist of 3 rounds.

1. Prelims - For this round the team will have to do a role play based on the problem given. Two of the team member acting as the parties and the third member as a rapporteur (mediator/conciliator/arbitrator based on the problem given)
2. Semi Finals- Teams based on their aggregate score in the prelims will be selected to this round. In this round scripts will be exchanged along with the rapporteur i.e, the rapporteur of your team will be exchanged with the rapporteur of the opposite team and vice versa.
3. Finals - Teams on the basis of their performance in the semi final round will be selected (aggregate marks of the claimant, respondent and rapporteur) to this round.

Format of the final round will be the same as the semi finals.



Duration for Performance

Preliminary Round - 30 minutes

Semi Finals - 45 minutes

Finals - 45 minutes

Memorandum

The script memorandum shall consist of a general explanation of ADR and the rationale for the method /technique selected by the team along with adequate references in 20 pages (A4 size paper). Written scripts for either side shall consist of a general introduction, briefing on ADR, explanation of the given method, facts in issue, depositions, and the claims/demand/prayer along with exhibits or evidence, extracts, etc. at a maximum of 20 pages. 20 marks will be awarded for it.

Scripts for each role play shall be prepared and submitted by each selected team through the google form <https://forms.gle/ebZ2XDkssFY3jBN96> by 11:59 PM, 09th November 2024.

Each team shall prepare scripts for all the three given problems. Only teams qualified to the next levels are required to do the role play of the respective problems.

Further, hard copies in triplicate shall reach the institution on or before 12th November 2024.

There shall be an interface of teams from the semifinals onwards. One of the participants of the team as suggested by them shall act as the rapporteur during the presentation of the other team. There will be an exchange of scripts of respective teams in advance.

Fixture of competition and evaluation

The fixture of the competition will be shaped through a draw of lots well before the commencement of the various sessions. The college reserves the right to make any necessary alterations.

Competition rounds	Basis	Criteria
1. Preliminary rounds	League	Aggregate total
2. Semi-Final	Knockout	Aggregate total
3. Final	Knockout	Aggregate total

A bench comprising judges selected from a panel of judges drawn from an array of judges/jurists, advocates/legal consultants, teachers and social workers will preside over each session. For presentations, the time allotted for each team is 30 minutes in the preliminary round and 45 minutes in the semifinals and finals respectively.

Scoring

- (a) 20 marks for Script (Common distribution for all rounds)
- (b) 180 marks (60 for each participant in a team)
- (c) The marks will be distributed as follows:

- (i) Role identification
- (ii) Script development
- (iii) Stage performance and communication skills
- (iv) Individual skill and capability

The above shall be tested along with the overall conceptualization and presentation of the theme (10 marks will be awarded for each item.) (d) Individual prizes will be awarded based on total marks secured by each participant for all rounds and their performance shall be adjudged separately. Team prizes will be awarded based on the selection round and total outlay marks in all rounds. If the same person participates in more than one round, his/her average marks shall be counted for adjudging their position. Marks will be awarded by the Chairperson of the judging panel on each round and their decision shall be final. In the matter of disputes or complaints, the decision of the Appeal Committee chaired by the Principal, Govt. Law College, Thiruvananthapuram will be final.

ACCOLADE FOR TEAMS

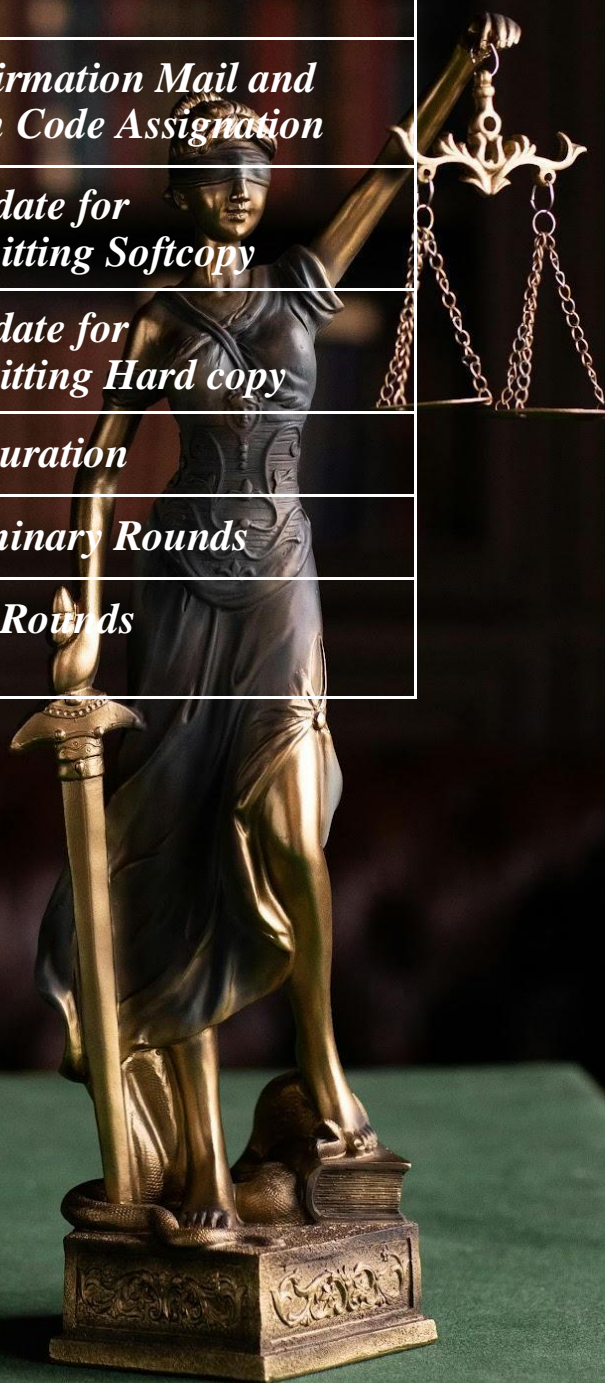
Ever-rolling trophies, cash prizes, and individual trophies for winners, and every participant will be awarded an e-certificate of participation. Honours in this competition include:

- a. Best Team
- b. Second Best Team
- c. Best Rapporteur
- d. Best Script
- e. Second Best Script



IMPORTANT DATES

<i>23rd October 2024</i>	<i>Last date of Registration</i>
<i>On or before 24th October 2024</i>	<i>Confirmation Mail and Team Code Assignment</i>
<i>9th November 2024</i>	<i>Last date for submitting Softcopy</i>
<i>12th November 2024</i>	<i>Last date for submitting Hard copy</i>
<i>14th November 2024</i>	<i>Inauguration</i>
<i>15th November 2024</i>	<i>Preliminary Rounds</i>
<i>20th November 2024</i>	<i>Final Rounds</i>



Any clarification can be sought from the below-mentioned faculty:

FACULTY CONVENER

Dr. Rini M V
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FACULTY CO-ORDINATORS

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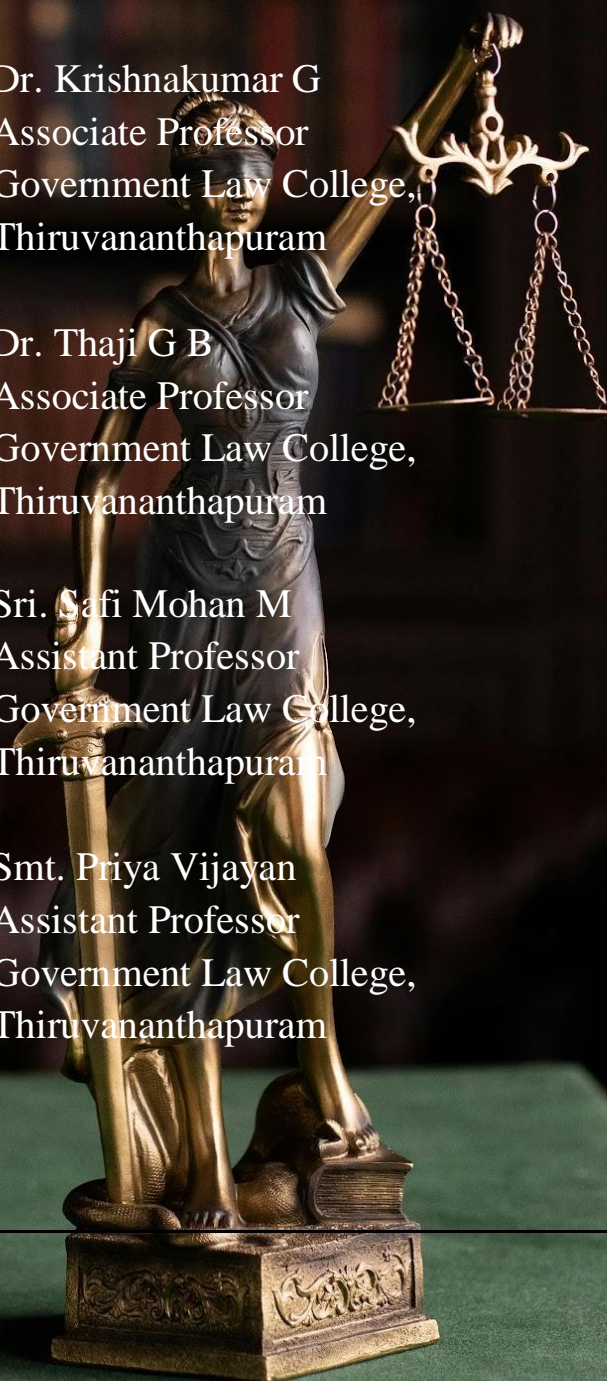
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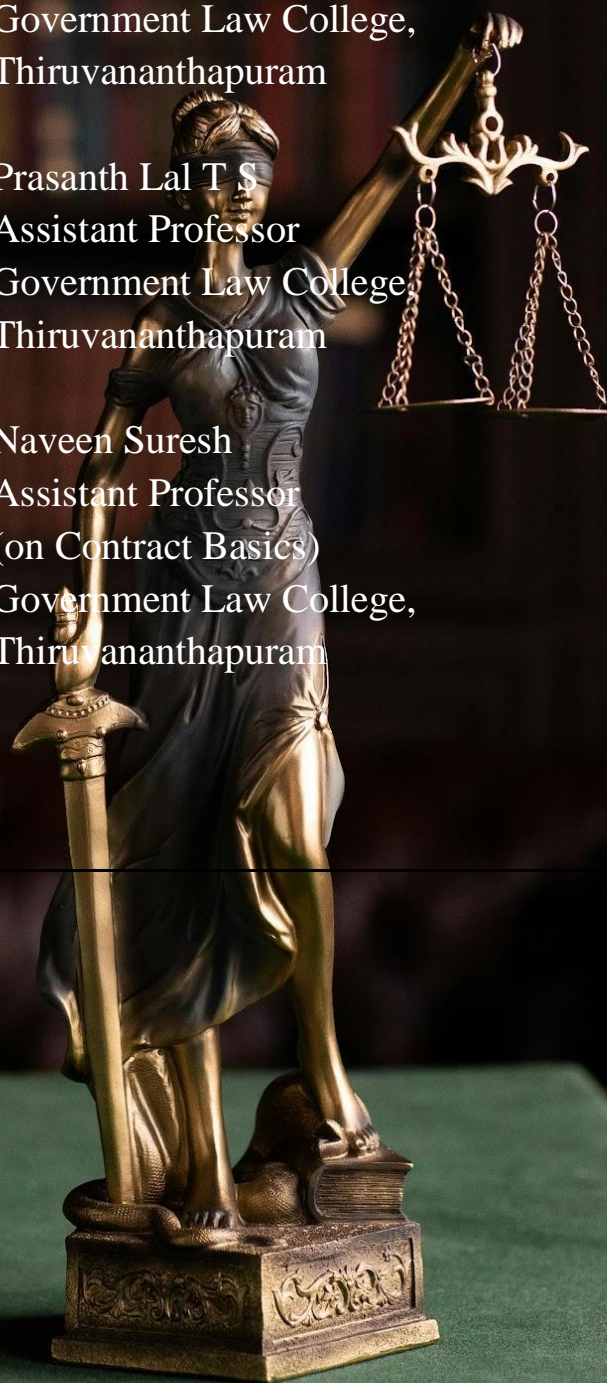
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